## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

## COURT NO. 1

Name of the Parties

A. CENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

Section

2. SAJIP. JOHN SPITLEGON Adison Li polin-

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

Purpose

T.P No.

| 2. Hon'ble Member (T) Dr. Ashok Kumar Mishra | 2. Hon'l | ole Member | (T) Dr. | Ashok Kumar | Mishra |
|--|----------|------------|---------|-------------|--------|
|--|----------|------------|---------|-------------|--------|

|     | 67/15   | 148/17        | Hearing | 391 / 394              | Shivangini Co<br>Pvt. Ltd., | mmercia | al and Trading Enterprises |        |
|-----|---------|---------------|---------|------------------------|-----------------------------|---------|----------------------------|--------|
| SL. | NO. NAM | IE (IN CAP    | ITAL)   | DESIGN                 | ATION                       |         |                            |        |
|     | PHON    | &<br>E NUMBER |         | REPRESENTAT(Petitioner | ION TO WHO                  |         | SIGNATURE                  | _      |
| i)  | P       | ν cm α.       | Halfi   | (.                     | duocur                      | for     | Roc                        | Print. |

Counsel for the petitioner is present. Mrs. Prema Hatti, Central Govt. Counsel for ROC and RD is also present. Heard counsel for petitioner Company in part. For further hearing, posted to 24.03.2017.

MEMBER (J)

MEMBER (T)